

Selection Boards have been set up in the State of Uttar Pradesh and the selection process is on.

LPG Agencies to SCs/STs/OBCs and Minorities in Bihar

†1637. SHRIMATI KUM KUM RAI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG agencies sanctioned and distributed in rural and urban areas in Bihar during last three years;

(b) the number of agencies allocated to persons belonging to SC/ST/Backward Classes and minorities out of the sanctioned LPG agencies mentioned above; and

(c) the details of rules followed by Government in allocation of LPG agencies?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) During the last 3 years (1997-98, 1998-99 and 1999-2000), 30 LPG distributorships were allotted in different areas of Bihar.

(b) Out of the above number, 10 LPG distributorships were allotted to persons belonging to the Scheduled Castes and 4 to persons belonging to the Scheduled Tribes. There is no reservation for Other Backward Classes and minorities in the allotment of dealerships/distributorships of petroleum products.

(c) Under the existing policy, the following reservation has been provided in the allotment of Retail Outlet dealerships, SKO-LDO dealerships and LPG distributorships:—

(a) Scheduled Castes/Scheduled Tribes (SC/ST)	- 25%
(b) Physically Handicapped Persons (PH)	- 5%
(c) Defence Personnel (DC)	- 8%
(d) Paramilitary/Police/Government Personnel (PMP)	- 8%
(e) Freedom Fighters (FF)	- 2%

†Original notice of the question was received in Hindi.

- (f) Outstanding Sports Persons (OSP) - 2%
(g) Open category (O) - 50%

33% in each category is reserved for women belonging to that category.

As per the procedure, the locations found economically feasible are included in the marketing plans and are advertised by the oil marketing companies. The selection of dealers/distributors is made through Dealer Selection Boards (DSBs)

Sanction of Petrol Pumps to SCs/STs and Minority Community in Rural Bihar

†1638. SHRIMATI KUM KUM RAI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total number of petrol pumps sanctioned for the rural areas of Bihar during the last five years; year-wise and district-wise; and

(b) the number of persons belonging to scheduled caste, scheduled tribe and minority community out of the persons who have been sanctioned petrol pumps?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) The year-wise number of retail outlet dealerships allotted in the rural areas of Bihar during the last 5 years is given below:—

Year	Number of retail outlet dealerships allotted.
1995-96	8
1996-97	—
1997-98	—

†Original notice of the question was received in Hindi.